

# LOK SABHA DEBATES

## LOK SABHA

Monday, November 24, 1997/Agrahayana 3, 1919 (Saka)

The Lok Sabha met at  
Eleven of the Clock

[MR. SPEAKER in the Chair]

[English]

SHRI SANAT MEHTA (SURENDRA NAGAR): Sir, what about the National Government? ...*(Interruptions)*

SHRI NIRMAL KANTI CHATTERJEE (DUMDUM): It will come only after the elections.

11.01 hrs

### WELCOME TO PARLIAMENTARY DELEGATION FROM RUSSIA

MR. SPEAKER: Hon. Members, at the outset, I have to make an announcement.

On my own behalf and on behalf of the hon. Members of the House, I have great pleasure in welcoming His Excellency Mr. Gannaday N. Seleznev, Chairman of the State Duma of the Federal Assembly of the Russian Federation and other members of the Russian Parliamentary Delegation who are on a special visit to India as our honoured guests.

The other hon. Members of the Delegation are:

1. Mr. Nikolai I. Ryzhkov
2. Mr. Anatoli I. Lukyanov
3. Mr. Alexei V. Mitrofanov
4. Mr. Boris A. Moiseev
5. Mr. Anatoli T. Morozov
6. Mr. Alexander N. Lotorev
7. Mr. Vladimir N. Plotnikov

The Delegation arrived in Delhi on 23rd November, 1997. They are now seated in the Special Box. We wish them a happy and fruitful stay in our country. Through them, we convey our greetings and best wishes to the President, the Parliament and the friendly people of the Russian Federation.

[English]

MR. SPEAKER: Q. No. 61. Shri Sontosh Mohan Dev is not here. Shri Raghunandan Lai Bhatia.

*(Interruptions)*

DR. K. P. RAMALINGAM (TIRUCHENGODE): Mr. Speaker, Sir, we want that the Thakkar Commission Report should be placed on the Table of the House....*(Interruptions)*

SHRI SHARAD PAWAR (BARAMATI): Sir, this Government has lost its legitimacy. This Government has no right to perform any business in the House...*(Interruptions)* Therefore, we have written a letter to the Prime Minister asking him to drop the DMK Ministers because they cannot function as Ministers here...*(Interruptions)*

*(Interruptions)*

MR. SPEAKER: Please sit down.

*(Interruptions)*

MR. SPEAKER: I really do not understand what exactly you want.

*(Interruptions)*

MR. SPEAKER: Let me have a say. Please sit down. Listen to me. I have a notice from Shri A.C. Jos for suspension of Question Hour. I had read the rules and regulations very clearly on the first day. For what reason do you want suspension of Question Hour? Which Motion do you want to be taken up? What should be discussed? I am prepared to suspend the Question Hour. But after that, what do you want? What is to be discussed in the House? You tell me which Motion, which agenda of the House should be taken up after suspension of Question Hour. You tell me that. What discussion do you want to have?

SHRI SHARAD PAWAR: We do not want any business to be performed by this Government. This Government has lost the legitimacy.

MR. SPEAKER: That means, you are not asking for suspension of Question Hour.

SHRI SHARAD PAWAR: This Government has no right to perform at all.

MR. SPEAKER: That means, you are not asking for suspension of Question Hour. You are asking for adjournment. Even for adjournment, you have to give a notice. It cannot be like that. The House cannot be run like that. I am sorry.

*(Interruptions)*

SHRI PRAMOD MAHAJAN (MUMBAI-NORTH EAST): The House cannot be held to ransom for a political decision. If the Congress does not support the UF, they should withdraw immediately...*(Interruptions)*

MR. SPEAKER: I will listen to Shri Jos.

*(Interruptions)*